

IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH
ON THE DAY OF Thursday THE 25th Day Of April 2024
COURT HALL NO. 20 SITTING AT PRINCIPAL BENCH, BENGALURU
at 02:30PM
BEFORE

THE HON'BLE JUSTICE R.NATARAJ

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.		Adv for Pet/App'l/Comp.	Adv for Resp.
"MATTERS PERTAIN TO DHARWAD BENCH" <u>PRONOUNCEMENT OF JUDGMENT</u>				
1	RSA 938/2005	(DEC/INJ,)	G BALAKRISHNA SHASTRY CHETAN MUNNOLI, RAGHUVEER R SATTIGERI & SURABHI KULKARNI	S L GURAV & L K GURAV FOR R1 (A, E, F) & R2 R1-(B)-BILLKIS- H/S R1-(C) : NASRIN - SD R1-(D) : NAJIYA - SD R3 : NOORAHAMED - SD R4 : MAHABOOD - SD
2	RSA 2618/2005	(INJ,)	NARAYAN V YAJI FOR A1 (A TO E), A3(A TO D) & A4 V/O DTD. 04-03-2021 APPEAL AGAINST A2 ABATED	MRUTYUNJAY TATA BANGI FOR R1 & R2 R3-BHIMAPPA - SD R4-SIDDAVVA -SD R5-SUDHA -SD R6-LATA -SD R7-GEETA- SD R8-MAHALINGAPPA -SD
<u>Connected With</u>				
2.1	RSA 2505/2005	(,)	NARAYAN V YAJI FOR A2(A TO D), A3, A4 A2(B) TO A2(D) ARE MINORS REP.BY A2(A) A1 -ABATED	MRUTYUNJAY TATA BANGI FOR R1 & R2 NARAYAN V YAJI FOR R8(A-E) VISHWANATH K BHAT FOR R8(A-E) R3-BHIMAPPA-SD R4-SIDDAVVA-SD R5-SUDHA-SD R6-LATA-SD R7-GEETA-SD
3	RSA 5500/2009	(DEC/INJ,)	R K KULKARNI	ABHISHEK A MULAWADMATH (NOC)

COURT HALL NO :13

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